

NATIONAL COMPANY LAW TRIBUNAL
DIVISION COURT-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
25-11-2022 AT 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT : JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Air Carnival Pvt Ltd

MAIN PETITION NUMBER : CP/565/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/654(CHE)/2022, IA/504(CHE)/2022 IN IA/197(CHE)/2017,
IA/197/CHE/2021

ORDER

The Applicant is represented by the Ld. Counsel Mr. B. Raman Kumar and the Ld.Liquidator Mr. G.V Ravikumar is present in person through video conferencing mode.

List the matter on **23.01.2023** for further hearing.

- Sd -

[SAMEER KAKAR]
MEMBER (TECHNICAL)

- Sd -

[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)

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